Agreements with technology driven hospitality service providers

[2 January, 2019]

- 2238. SHRI VINAY DINU TENDULKAR: Will the Minister of TOURISM be pleased to state:
- (a) whether Government encourages States to enter into revenue sharing agreement with technology driven hospitality service providers in the country, if so, the details thereof:
- (b) the benefits likely to be earned by Government and State Governments as a result thereof; and
- (c) the steps taken by Government to deal with the Web/App based and digitalised service providers in order to boost tourism and earning of revenue therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K.J. ALPHONS): (a) The Ministry of Tourism has no scheme to encourage States to enter into revenue-sharing agreement with Technology driven hospitality service providers in the country.

(b) and (c) Qustion does not arise.

Bright future of Indian tourism sector

- 2239. SHRI D. KUPENDRA REDDY: Will the Minister of TOURISM be pleased to state:
- (a) whether it is a fact that the tourism sector of country is booming and it is expected that India will become the fourth-largest travel and tourism economy within a span of forthcoming ten years, if so, the details thereof;
- (b) whether Government has identified the places having tourism potential in the country for installing full-fledged infrastructure in those places to meet the future demand; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) The Foreign Tourist Arrivals in India has registered a double digit growth of 14.0% in 2017 over 2016. Ministry of Tourism has not done any study for assessing the size of Indian travel and tourism industry in forthcoming ten years.

(b) and (c) Ministry of Tourism has identified following 17 sites in the country for development as iconic tourist sites in collaboration with other stakeholders:-